

including with Export Promotion Councils and received inputs which were taken into consideration while formulating India's position in the Regional Comprehensive Economic Partnership (RCEP) negotiations. During the 3rd RCEP Leaders Summit which was held on 4 November, 2019 in Bangkok, India stated that the current structure of RCEP did not reflect the RCEP Guiding Principles or address the outstanding issues and concerns of India, in the light of which India did not join RCEP in its current form. India's position in RCEP was also aimed at protecting the interests and domestic sensitivities of its stakeholders.

Decline in tea production in Southern States

703. SHRI R. VAITHILINGAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the tea production in the Southern States, especially in the Nilgiris, has declined by 15 per cent in 2019;

(b) if so, the details thereof; and

(c) whether it is also a fact that one of the reasons for the falling production of tea was due to unfavourable weather conditions in those areas?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL):

(a) to (c) The production of tea in the South Indian States (Tamil Nadu, Kerala, and Karnataka) declined from 224.87 million kgs.(in 2018) to 219.04 million kgs. (in 2019), thereby exhibiting a decline of 2.59%. The tea production in Nilgris exhibited a reduction of 1.99% during 2019 as compared to 2018. The decline in tea production is attributable, *inter alia*, to un-even distribution of rain and localised pest infestation.

Allocation of funds for projects under CSR

704. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Public Sector Undertakings under the purview of the Ministry have been allocating funds for taking up projects under the Corporate Social Responsibility (CSR) scheme;

(b) if so, the details of the total funds allocated and projects undertaken by these companies under this head during the last three years and the current year along with their present status, company and State-wise; and

(c) whether Government has laid down any specific norms regarding the utilisation of funds under the CSR, particularly in tribal areas and if so, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL):

(a) Yes, Sir. The Public Sector Undertakings have been allocating funds for taking up projects under the Corporate Social Responsibility (CSR) scheme as per the provisions of the law and DPE guidelines.

(b) The details of total CSR funds allocated and projects undertaken during the last three years and current year, are given in Statement-I (*See* below).

(c) As per CSR provisions in Section 135 of Companies Act, 2013 and Companies (CSR Policy) Rules, 2014 notified thereunder, management of CPSEs may decide in their CSR policy to undertake CSR activities as per items listed in Schedule-VII of the Act in any part of the country, including tribal areas.

Statement

Details of CSR fund allocated and project undertaken during the last 3 years

(₹ in lakh)

Year	Amount of CSR Spent	States	Present Status	Main Sector/ Development Area
1	2	3	4	5

MMTC

2016-17	81.41	Uttar Pradesh, Odisha, Andhra Pradesh and Delhi	Completed	Contribution to the National Sports Development Fund(NSDF), Environment and Swachh Bharat, Drinking Water, Sanitation, contribution to Clean Ganga Fund, Skill Development, Promotion of Sports, Social Welfare
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Besides the above, during 2016-17, there was a contribution of ₹ 5 lakhs made to the Special Olympics Bharat for kits for Para-sportspersons representing the country in Special Olympics in Austria. This initiative was undertaken to promote rural sports, nationally recognized sports, Paralympics sports and Olympic sports.

1	2	3	4	5
2017-18	125.9	Odisha, Telangana, Madhya Pradesh, Delhi, Rajasthan, Bihar, Andhra Pradesh, Tamil Nadu and Odisha, Uttar Pradesh	Completed	Promotion of Sports, Environment and Swachh Bharat, Drinking Water, Skill Development, contribution to Clean Ganga Fund, Health Care, Education, Social Welfare

Providing access to reusable sanitary napkins to 500 adolescent girls from Government school and assessing the change in menstrual hygiene practices with its use in Delhi is in progress for the year 2017-18.

2018-19	125.4	Odisha, Rajasthan, Andhra Pradesh, Jharkhand and Delhi		Environment and Swachh Bharat, Skill Development, contribution to Clean Ganga Fund, Social Welfare
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Construction of labour rooms at REGEDA, UTKELA and RISIDA public health centres Aspirational Districts of Odisha, Distribution of hand held KAPAS plucker machines to farmers in Andhra Pradesh and Skill Development programme in the trades of tailoring cutting, embroidery and lace making and fashion designing in Jharkhand are in progress for the year 2018-19.

2019-20 (Till January, 2020)	173	Rajasthan, Gujarat, Delhi and Tamil Nadu	Completed	Construction of New Waiting Hall for Maternity and Child Health (MCH), Distress Relief, Swachh Bharat Kosh, Contribution to the National Sports Development Fund (NSDF), Skill Development, Education
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Construction of New Waiting Hall for Maternity and Child Health (MCH) in Rajasthan, Skill Development programme in Delhi and Educational activities for the under privileged children in Delhi are in progress for the year 2019-20.

STC

2016-17	7.36	Delhi/NCR,	Completed	Promotion of Art and Culture, Sanitation
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1	2	3	4	5
2017-18	13.71	All States/UT, Delhi/NCR	Completed	Sanitation and Capacity Building
2018-19		Allocated 0.75 lakh for Disaster Preparedness/Relief Work however amount was not utilized as need did not arise for the proposed activity. The amount is proposed to carry forward to FY 2019-20. It is to mention that contribution to Prime Minister National Relief Fund or Chief Minister Flood Relief Fund is not considered as CSR expenditure. Therefore, Disaster Preparedness or Relief Work through direct implementation or implementing agency will consider as CSR expenditure.		

PEC

2016-17	24.41	Delhi, Rajasthan and Haryana	completed	Swachh Bharat, Helping Disabled regain Mobility and Dignity, Health Care, Mid-Day Meal and Education.
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KTPO

2016-17	292	Karnataka, Delhi, Odisha, Pan India	Completed	Environment and Swachh Bharat, Skill Development, Social Welfare, Contribution to Clean Ganga Fund, Promotion of Health care
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Distribution of Charkhas to Khadi and Village Industries Commission in Karnataka and Ambulance to Prayas Juvenile Aid Centre Society in Delhi are in progress for the year 2016-17.

2017-18	332	Tamil Nadu, Rajasthan, West Bengal, Uttarakhand, Jharkhand, Delhi, Maharashtra, Odisha, Pan India	Completed	Skill Development, Social Welfare, Promotion of Health Care, Gender Equality, Environment and Swachh Bharat, contribution to Clean Ganga Fund
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United Orphanage for the Disabled in Tamil Nadu, Underprivileged of Bikaner Region, Rajasthan, Aid to Students of Govt. School Uttarakhand, Promotion of Health Care in Odisha, Skill Development for Underprivileged category in Delhi for the year 2017-18 are in progress.

1	2	3	4	5
2018-19	437	Pan India, Bihar, Delhi, Odisha, Andhra Pradesh, Haryana	Completed	Skill Development, Social Welfare, Promotion of Health care, Gender Equality, Environment and Swachh Bharat, Education

Andh Vidyalaya, Institution for Blind in Delhi, for destitute women and their children by Society for Participatory Integrated Development (SPID) in Delhi, Tree Plantation by Green Society of India (GSI) in Delhi and project for needy elderly citizens by the Earth Saviours Foundation (TESF) in Haryana are in progress.

2019-20	483	Pan India, Odisha, Gujarat, Haryana and Delhi		Swachh Bharat, Education, Social Welfare, Solar Energy, Sanitation
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The proposals for the current year (2019-20) are approved for implementation.

TNTPO

Year	Amount of	State	Present	Main Sector/
		CSR Spent	Status	Development Area
2016-17	2.50	Karnataka	Completed	Skill Development
2017-18	2.41	Karnataka	Completed	Promotion of Education
2018-19	30.00	Karnataka	Completed	Health
2019-20	12.00	Karnataka	Under drocess	Health

KTPO

2016-17	48.06	Pan India, Tamil Nadu	Completed	Environment and Swachh Bharat, contribution to Clean Ganga Fund
2017-18	50.77	Pan India, Tamil Nadu	Completed	Environment and Swachh Bharat, contribution to Clean Ganga Fund

1	2	3	4	5
2018-19	56.38	Pan India, Tamil Nadu	Completed	Environment and Swachh Bharat, contribution to Clean Ganga Fund
2019-20	65.50	Pan India, Tamil Nadu	Under Process	Swachh Bharat, contribution to Clean Ganga, Sanitation and Social Welfare

For the year 2019-20 funds yet to be released for Virudhnagar and Ramnad District under development of aspirational districts, local area development for strengthening the street lighting, sanitation and road of the IDPL colony and Ganapathy colony which are adjacent to the CTC premises

ECGC

2016-17	542.46	Maharashtra, Pan India, Uttar Pradesh, Haryana, Karnataka, Assam and Arunachal Pradesh, Madhya Pradesh, West Bengal, Punjab, Meghalaya	Completed	Drinking water, Promotion of Education, Promotion of Health Care, Promotion of Sports, Environment and Swachh Bharat, Social Welfare, Skill Development
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Scholarship to underprivileged students, Community Study Centres in Maharashtra, Promotion of Health Care in Karnataka, Promotion of Healthcare and Education in Assam and Arunachal Pradesh and Meghalaya are in progress for the year 2016-17.

2017-18	1108.00	Maharashtra, Chhattisgarh, Karnataka, Rajasthan, Assam and Arunachal Pradesh, New Delhi, Tamil Nadu, Odisha, Uttar Pradesh, Gujarat, PAN India	Completed	Drinking water, Promotion of Education, Promotion of Health Care, Promotion of Sports, Environment and Swachh Bharat, Social Welfare, Skill Development, Contribution to Armed forces Flag Day
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1	2	3	4	5
Scholarship to underprivileged students, Community Study Centers, Skill Development, Promotion of Environment Sustainability in Maharashtra, Promotion of Health Care in Tamil Nadu, Promotion of Education and Health Care in Assam and Arunachal Pradesh, Promotion of Health Care, Education in Odisha, Promotion of Health Care in Uttar Pradesh are in progress for the year 2017-18.				
2018-19	685.47	Maharashtra, Madhya Pradesh, Rajasthan, Delhi, Tamil Nadu, Uttar Pradesh, PAN India, Silvassa, Dadra and Nagar Haveli, Kerala	Completed	Drinking water, Promotion of Education, Promotion of Health Care, Promotion of Sports, Environment and Swachh Bharat, Social Welfare, Skill Development, Contribution to Armed forces Flag Day
Promotion of Education, Health Care, Skill Development, Sanitation in Maharashtra, Promotion of Education in Madhya Pradesh, Promotion of Education in Chennai, Tamil Nadu, Promotion of Skill Development of farmers in Uttar Pradesh, Skill Development in Rajasthan are in progress for the year 2018-19.				
2019-20		An amount of ₹ 701.11 lakh has been approved for the current year out of which ₹ 262.46 lakh has been paid.		

Decision of WTO panel on subsidies on export schemes

705. SHRI V. VIJAYASAI REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the Ministry's reaction at the recent decision of the WTO Panel asking India to withdraw prohibited subsidies on export schemes;
- (b) whether India has gone in for appeal;
- (c) if so, the details thereof; and
- (d) how the Ministry looks at the scenario in view of there being only one judge in the Appellate Body and US deciding to block appointment of two judges to the WTO Appellate Body and there being a mandatory requirement of three judges to deliver judgement?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL):

- (a) to (d) Sir, a dispute was filed against India challenging certain export promotion